

I. Report and Accounts (1983-84) of the Metallurgical and Engineering Consultants (India) Limited, New Delhi and related papers.

II. Report and Accounts (1983-84) of the Metal Scrap Trade Corporation Limited, Calcutta and related papers

III. Report and Accounts (1983-84) of the Hindustan Steelworks Construction Limited, Calcutta and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): Sir, I beg to lay on the Table:—

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.

(i) (a) Eleventh Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, New Delhi for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-785/85 for (a) and (b) above]

(ii) (a) Nineteenth Annual Report and Accounts of the Metal Scrap Trade Corporation Limited, Calcutta for the year 1983-84 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-787/85 for (a) and (b) above]

(iii) (a) Twentieth Annual Report and Accounts of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1983-84, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

(c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

[Placed in Library. See No. LT-786/85 for (a) to (c).]

I. Administrative Report and Accounts (1983-84) of the Tobacco Board, Guntur and related papers.

II. Report and Accounts (1983-84) of the Sports Goods Export Promotion Council, New Delhi and related papers.

III. Report and Accounts (1983-84) of the Leather Export Promotion Council Madras and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA): Sir, I beg to lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975:

(i) Ninth Annual Administrative Report and Accounts of the Tobacco Board, Guntur, for the year 1983-84, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-789/85 for (1) and (2).]

II. A copy each (in English and Hindi) of the following papers:

(i) (a) Twenty-sixth Annual Report and Accounts of the Sports Goods